

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/021/134/2018

Dated: 14/12/2018

Between

1. A. Sammaiah,
S/o. Sri A. Ramulu,
Trackman-IV, SSE/ P.Way/PDPL,
S.C. Rlys., Secunderabad Division,
H.No.3-5-128, Gudibondalu,
Hanumkonda, Warangal (Urban), TS.
2. S. Nirmala,
W/o. Sri S. Yellaiah,
Track Woman, SSE/ PWI/SC,
Secunderabad Division,
H.No.12-11-259, 146, Boudha Nagar,
Warisguda, Secunderabad, T.S.
3. Anasuya,
W/o. Sri T. Rajendar,
Sr. Track Woman, SSE/ P.Way/KZI,
Secunderabad Division,
H.No.25-6-382, Vishnupuri,
Nehru Nagar, Kazipet – 506 003, TS
4. M. Laxmi, WW/o. Sri Mohan,
Dummy GRP C, STNB,
H.No.25-7-271,
Secunderabad Division,
Vishnupuri, Hanumkonda,
Kazipet – 506 003, TS
5. B. Sobha, W/o. Sri B. Ramesh,
Track Woman, SSE/ PWI/ KZI,
Secunderabad Division,
H.No.336/2, Railway Quarters,
Kazipet – 506 003 TS.
6. D. Rajkumar,
S/o. Sri D. Komaraiah,
Khalasi, SSE/ TM/ KZI,
H.No.25-5-168,
S.C. Rly., Secunderabad Division,
Vishnupuri, Hanumakonda,
Kazipet – 506 003, TS

... Applicants

AND

1. Union of India,
Ministry of Railways rep. by
General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad, TS.
2. The Sr. Divisional Personnel Officer,
S.C. Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad, TS. ... Respondents

Counsel for the Applicants : Mr. S. Srinivasa Rao
Counsel for the Respondents : Mrs. B. Gayatri Varma, Sr. PC to CG

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER
(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Learned counsel for the applicants has informed that they have filed another O.A. seeking same relief from the same respondents and, therefore, sought permission for withdrawal of the O.A. The same is accorded. The O.A. is dismissed as withdrawn. No order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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